nemes for the development of non-est wastelands:

	Name of the Scheme Year of
No.	starting the
	scheme
1.	Integrated Wastelands 1989-90 Development Project Scheme (IWDP)
2.	Grant-in-aid Scheme 1984-85 (GIA)
3.	Technology Development, 1994-95 Extension & Training Scheme (TDET)

Investment Promotional 1994-95 Scheme (IPS)

5. Wastelands Development 1994-95 Task Force (WDTF)

(b) The projects under the scheme are approved on project to project basis and no State-wise allocation of funds being made under the schemes'. The physical and financial targets and achievemnts under these schemes since 1992-93 to 1996-97 are given as under:—

Name of	the	TARGETS	·	ACHIEVEMENTS		
Scheme		Physical (Ha.) (Rs.	Financial in crores)	Physical (Ha.)	Financial (Rs. in crores)	
1. 1WDP		2,84,000	214.36	2,57,000	180.20	
2. G1A 3. TDE&T		18,700 6,000	13.35 7.50	14,800 4,000	10.70 5.94	
<ul><li>4. IPS</li><li>5. WDTF</li></ul>		2,500 990	3.60 3.50	81 400	0.21 0.76	
TOTAL		3,12,190	242.31	2.76.281	197.81	

## Reliance on Private Sector for Power Requirements

- 641. SHRI PREM CHAND GUPTA: Will the PRIME MINISTER be pleased to state:
- (a) whether shortage of power in the country is adversely affecting industrial growth despite Government's reliance on the Private sector to meet the power requirements of the country; if so, what are government's plans to resolve these problems; and
- (b) the steps proposed by Government to bridge the gap between demand and supply of power and in what time frame?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENGERY SOURCES (DR. S. VENUGOPALACHARI): (a) Power shortage is only one of the contributing factor for industrial growth as industrial growth depends on number of factors such as availability of raw material, funds and manpower etc. In the context of paucity of resources with Central/State PSUs and SEBs and to bridge the gap between the rapidly growing demand for electricity and supply, a policy to encourage greater investments by private enterprises in the power sector with the objective of mobilising additional resources for capaci89

ty addition in power generation and distribution, had been formulated in 1991 and is currently under implementation.

The response of the private sector has been encouraging. As on date,. Ministry of Power is monitoring 98 proposed projects on the MoU/Lol. etc. route costing more than Rs. 100 crores and 26 proposals on the competitive bidding route costing more than Rs. 1000 crores. The commissioning of 124 power projects in the private sector will involve a capacity of 67,281 MW.

- (b) The measures taken to reduce the gap between demand and supply of power include the following:—
  - (i) The Capacity addition.
  - (ii) Demand side management measures.
  - (iii) Renovation and modernisation of existing plants.
    - (iv) Energy conservation.
    - (v) Reduction of T&D losses.
  - (vi) Effective utilisation of generation by transfer from surplus regions to deficit regions through interregional links.

With the estimated capacity addition of 55752 MW during the 9th Plan, the

country would be able to meet the energy requirement. However, there would be a marginal peaking shortage of about 0.3% only.

## Private Sesctor Power Projects in Orissa

642. SHRI BHAGABAN MAJHI: Will the PRIME MINISTER be pleased to state:

- (a) the number of power projects proposed to be set up by the private sector in Orissa which have been approved by Government so
- (b) the details of places where those projects are proposed to be set up;
  - (c) the capacity of those projects; and
- (d) the expected time or comimission-ing of those power plants?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINIS TER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VEN-UGOPALACHARI): (a) to (c) The details of power projects proposed to be set up in the State of Orissa which have been accorded techno-economic clearance or in-principle clearance (IPC) of the Central Electricity Authority (CEA) are:—

SI.	Name & Location	Installed	Name of the Developer	Remarks
No		Capacity		
		(MW)		
1.	lb Valley TPS (Units	2X210	AES lb Valley Power	Accorded Techno
	3&4), district Jharsuguda		Corpn.	economic clearance of CEA.
2.	Hirma TPS (Stage I),	6x660	Consolidated Electric	Accorded IPC of CEA.
3.	District Jharsuguda Lapanga TPS. District	2X250	Sama Tower (Lapanga)	Accorded IPC of CEA.
4.	Sambalpur Durgapur JTPS, District	2x250	Co. Ltd. J.K. Corporation Ltd.	Accorded IPC of CEA.
5.	Angul	2x250	Kalinga Power Corpora-	Accorded IPC of CEA.
6.	Duburi TPS. District Jaipur Bomalai TPS. District Sambalpur	2x250	tion. Indeck Bomalai Energy Centre Ltd.	Accorded IPC of CEA.

(d) The time of commissioning of the projects depends upon tieing up of all the necessary inputs/linkages obtaining

all the required clearances and achieving financial closure.